

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5172
TO BE ANSWERED ON 24.03.2026**

UNDERUTILISATION OF SCHEMES FOR PERSONS WITH DISABILITIES

**5172. SHRI K RADHAKRISHNAN:
SHRI BENNY BEHANAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that several welfare schemes for Scheduled Castes, OBCs and persons with disabilities remain underutilised in many States;
- (b) if so, the details of funds allocated and actually utilised under these schemes during the last three years, State-wise including Kerala;
- (c) the reasons for the underutilisation and corrective measures taken by the Government;
- (d) whether the Government proposes to increase the Post-Matric Scholarship for SC students, considering the rising cost of education;
- (e) if so, the number of beneficiaries during the last three years, State-wise; and
- (f) whether any complaints regarding delay in scholarship disbursement have been received and if so, the action taken thereon?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (c): The details of welfare Schemes for Scheduled Castes (SCs), Other Backward Classes (OBCs) and Persons with Disabilities being implemented by Department of Social Justice and Empowerment and Department of Empowerment of Persons with Disabilities through States/Union Territories are at **Annexure-I**.

The details of funds allocated and utilised under these Schemes during the last 3 years are at **Annexure-II** and details of funds released State/UT-wise under these Schemes during the last 3 years are at **Annexure-III**.

States and UTs send their proposals to the Departments and the funds under the various schemes are sanctioned and disbursed subject to the compliance and fulfillment of the State/UT proposals as per the eligibility criteria of the scheme guidelines and as per the approved budgetary outlays. Delay in the sanctions and disbursements may be primarily due to delays in plan finalisation, non-submission of Utilisation Certificates, pending SNA balances, incomplete proposals, procedural delays and late submission of the proposals by the States and UTs.

The Schemes of Department of Empowerment of Person with Disabilities are Central Sector Schemes; therefore, no State-wise allocation is made under them. Relief to the disabled is a State subject. However, the Central Government supports the efforts for welfare, skill development and inclusive, accessible India through its major initiatives and Schemes.

The Departments undertakes periodic reviews, capacity building, onboarding on the National Scholarship Portal and awareness measures for effective implementation. Release of Central share of scholarship is contingent upon States/UTs releasing their share and uploading data on the National Scholarship Portal.

The Department regularly reviews the Schemes with States/UTs and provides additional hand holding support to improve fund utilisation. Efforts are made to build capacity of officials and monitor implementation at different levels. The Scholarship Schemes have been onboarded on the National Scholarship Portal for better tracking, and awareness activities are carried out to increase participation. States/UTs are encouraged to submit Utilization Certificates on time and clear pending balances for smooth release of funds.

(d) & (e): The Post-Matric Scholarship for SC students (PMS) is under review based on a laid down procedure in consultation with concerned stakeholders including other Ministries and Departments. The details of State/Union Territory-wise beneficiaries under PMS for SCs during the last 3 years are at **Annexure-IV**.

(f): Central share of disbursement under the Centrally Sponsored Pre Matric and Post Matric scholarship schemes for SCs is contingent upon the receiving of State/UT share paid data to the National Scholarship Portal. The funds under the Centrally Sponsored scholarship schemes under PM-YASASVI are released after examination of the State/UT proposals after following the due procedure including receipt of Utilization Certificates (UCs)/fulfilment of Single Nodal Agency (SNA) balance criteria under various provisions of the Schemes. A proper grievance redressal mechanism at the Department level namely CPGRAMS is in place so that the applicants, INOs, DNOs and SNOs may raise their concerns. National Scholarship Portal team also has the facility of a national helpline to support the issues and grievances of the applicants. The Departments extend hand-holding support to the State/UT officials so that the technical issues may be resolved at priority.

Annexure-I

This Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Question No. 5172 to be answered on 24.03.2026 regarding "Underutilisation of Schemes for Persons with Disabilities"

For welfare of Scheduled Castes

Implementing Ministry/ Departments	Name of the Scheme
Department of Social Justice and Empowerment	1.Pre-Matric Scholarships Scheme for SCs & Others
	2. Post-Matric Scholarships to the students belonging to Scheduled Castes for studies in India (PMS-SC)
	3. Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY)

For welfare of Other Backward Classes

Implementing Ministry/Departments	Name of the Scheme
Department of Social Justice and Empowerment	1. Pre-Matric Scholarship for OBCs EBCs & DNTs Students
	2. Post-Matric Scholarship for OBCs EBCs & DNTs Students
	3. Construction of Hostels for OBC Boys and Girls

For welfare of Persons with Disabilities

Implementing Ministry/ Departments	Name of the Scheme
Department of Empowerment of Persons with Disabilities	1. Assistance to Persons with Disabilities for Purchase/ Fitting of Aids and Appliances (ADIP)
	2. Deen Dayal Divyangjan Rehabilitation Scheme (DDRS)
	3. Scheme for Implementation of Rights of Persons with Disabilities Act 2016 (SIPDA)
	4. Scholarships for Students with Disabilities.

This Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Question No. 5172 to be answered on 24.03.2026 regarding “Underutilisation of Schemes for Persons with Disabilities”

The details of funds allocated and utilised under Schemes of Scheduled Castes, Other Backward Classes and Persons with Disabilities being implemented through State/UTs during the last 3 years:

Welfare Schemes for Scheduled Castes (SCs)

(Rs. in crore)

Sl.No.	Name of the Scheme	Financial Year 2022-23		Financial Year 2023-24		Financial Year 2024-25	
		Budget Estimate	Funds released	Budget Estimate	Funds released	Budget Estimate	Funds released
1.	Pre Matric scholarship scheme for SCs & Others	500.00	208.62	500.00	446.64	500.00	461.35
2.	Post Matric scholarship scheme for SC students	5660.00	4392.50	6359.14	5475.42	6359.98	5581.52
3.	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY)	1950.00	163.14	2050.00	465.65	2140.00	729.49
4.	Pre-Matric Scholarship for OBCs EBCs & DNTs Students	478.00	361.38	281.00	195.63	210.00	158.49
5.	Post-Matric Scholarship for OBCs EBCs & DNTs Students	1083.00	1007.99	1087.00	988.45	921.00	895.47
6.	Construction of Hostels for OBC Boys and Girls	20.00	18.80	30.00	14.42	40.00	31.84
7.	Assistance to Persons with Disabilities for Purchase/ Fitting of Aids and Appliances (ADIP)	235.00	242.29	245.00	290.60	315.00	348.81
8.	Deen Dayal Divyangjan Rehabilitation Scheme (DDRS)	125.00	114.69	130.00	129.98	165.00	139.39
9.	Scheme for Implementation of Rights of Persons with Disabilities Act 2016 (SIPDA)	240.39	65.59	150.00	76.79	135.33	89.71
10.	Scholarships for Students with Disabilities	105.00	142.00	155.00	130.07	142.68	44.16

This Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Question No. 5172 to be answered on 24.03.2026 regarding “Underutilisation of Schemes for Persons with Disabilities”

The details of funds released State/UT-wise under Schemes of Scheduled Castes, Other Backward Classes and Persons with Disabilities being implemented through State/UT during the last 3 years, including State of Kerala:

Details of funds released State/UT-wise under the Scheme of Pre-Matric Scholarships Scheme for SCs & Others

(Rs. in Lakh)

Sl No.	State/UT	FY 2022-23 Central share Released	FY 2023-24 Central share Released	FY 2024-25 Central share Released
1	Andhra Pradesh	-	5,614	3
2	Assam	-	-	70
3	Bihar	1426.9716	1,576	335
4	Chandigarh	45.64	38	31
5	Chhattisgarh	-	888	504
6	Daman & Diu	0.49	-	-
7	Delhi	10.518	16	19
8	Goa	0.126	-	-
9	Gujarat	1643.2161	5,759	4282
10	Haryana	-	-	-
11	Himachal Pradesh	-	770	285
12	Jammu & Kashmir	-	54	82
13	Jharkhand	-	-	1430
14	Karnataka	4202.499	4,921	5831
15	Kerala	891.0048	256	1821
16	Madhya Pradesh	-	-	8100
17	Maharashtra	-	-	11
18	Meghalaya	-	-	0.03
19	Manipur	-	26	30
20	Odisha	645.708	708	1820
21	Puducherry	-	15	14
22	Punjab	1950.438	2,165	878
23	Rajasthan	-	2,823	866
24	Sikkim	-	-	0.12
25	Tamil Nadu	2212.224	7,056	10945
26	Telangana	-	-	-
27	Tripura	129.528	67	193
28	Uttar Pradesh	6010.7103	7,966	6280
29	Uttarakhand	-	312	312
30	West Bengal	1624.056	3,636	1948
	Total	20793.13	44665	46092

Details of funds released State/UT-wise under the Scheme of Post-Matric Scholarships Scheme for SC**Students****(Rs. in Lakh)**

		FY 2022-23	FY 2023-24	FY 2024-25
SI No	State/UT	Central share Released	Central share Released	Central share Released
1	Andhra Pradesh	37259.00	20049.99	60570.74
2	Assam	920.00	1390.34	873.79
3	Bihar	3754.00	2129.34	2396.99
4	Chandigarh	242.00	59.25	269.82
5	Chhattisgarh	4501.00	3613.57	3995.79
6	Daman & Diu	20.00	-	-
7	Delhi	1367.00	997.34	2219.08
8	Goa	0.31	4.31	8.12
9	Gujarat	22026.00	38423.12	39993.13
10	Haryana	13158.00	12058.49	9489.27
11	Himachal Pradesh	1760.00	2240.61	3563.90
12	Jammu & Kashmir	543.00	468.21	409.04
13	Jharkhand	1818.00	3139.39	4503.80
14	Karnataka	34200.00	42108.48	42289.53
15	Kerala	5682.00	11917.31	16069.98
16	Madhya Pradesh	33505.00	36680.48	48673.64
17	Maharashtra	35942.00	165298.17	92991.51
18	Manipur	734.00	193.94	676.03
19	Meghalaya	-	-	10.13
20	Odisha	33833.00	12744.10	18151.44
21	Puducherry	361.00	285.47	319.89
22	Punjab	6281.00	28486.98	41041.53
23	Rajasthan	24138.00	14713.18	18058.53
24	Sikkim	76.00	52.29	43.87
25	Tamil Nadu	72625.00	71369.94	103209.26
26	Telangana	-	-	-
27	Tripura	3892.00	4093.43	5161.10
28	Uttar Pradesh	92600.00	67483.28	36602.08
29	Uttarakhand	1259.00	1293.69	1968.87
30	West Bengal	6336.00	6248.09	2662.90
	Total	438832.00	547542.00	556223.74

Details of funds released State/UT-wise under the Scheme of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY):

S.No	State/UT	Fund released (Rs. in Crore)		
		FY 2022-23	FY 2023-24	FY 2024-25
1	Andhra Pradesh	-	8.79	40.07
2	Assam	0.05	15.90	25.31
3	Bihar	56.535	-	8.72
4	Chhatisgarh	-	-	-
5	Gujarat	-	-	-
6	Haryana	-	-	7.19
7	Himachal Pradesh	-	-	2.02
8	Jammu & Kashmir	-	5.13	8.58
9	Jharkhand	-	-	-
10	Karnataka	23.7749	4.5	24.24
11	Kerala	1.3507	3.86	2.27
12	Madhya Pradesh	-	3.75	18.86
13	Maharashtra	28.6107	2.16	27.24
14	Manipur	7	0.032	5.33
15	Meghalaya	-	-	-
16	Mizoram	-	-	3.93
17	Nagaland	1.8	21	-
18	Odisha	1.49	48.34	46.85
19	Punjab	41.2603	-	45.87
20	Rajasthan	-	7.5	-
21	Sikkim	0.1645	3.72	1.91
22	Tamil Nadu	-	280.80	321.87
23	Telangana	-	13.99	4.92
24	Tripura	1.1048	4.73	5.09
25	Uttar Pradesh	-	3.07	65.76
26	Uttarakhand	-	4.89	4.84
27	West Bengal	-	33.21	58.29
28	Chandigarh	-	0.2	0.24
29	Delhi	-	-	-
30	Puducherry	-	-	-
	Total	163.14	465.65	729.49

**Details of funds released State/UT-wise under the Scheme of Pre-Matric Scholarship for OBCs EBCs
& DNTs Students**

(Rs. in lakh)				
S.No.	States/ UTs	2022-23	2023-24	2024-25
		Funds Released	Funds Released	Funds Released
1	Andhra Pradesh	1237.00	2500.00	-
2	Bihar	1094.50	-	-
3	Chhattisgarh	-	-	-
4	Goa	73.75	4.80	7.68
5	Gujarat	9164.82	2394.00	2798.60
6	Haryana	-	-	-
7	Himachal Pradesh	480.24	403.20	-
8	Jammu & Kashmir	-	-	-
9	Jharkhand	480.00	735.00	1261.38
10	Karnataka	-	3714.60	2771.18
11	Kerala	336.51	1917.60	1782.95
12	Madhya Pradesh	-	-	-
13	Maharashtra	2963.89	-	555.74
14	Odisha	754.61	479.83	484.00
15	Punjab	938.42	969.25	48.36
16	Rajasthan	3352.39	-	-
17	Tamil Nadu	4419.82	4046.52	2363.00
18	Telangana	-	-	617.00
19	Uttar Pradesh	5742.00	2040.00	2210.00
20	Uttarakhand	147.00	-	72.00
21	West Bengal	2708.87	-	649.11
22	Assam	1758.50	-	-
23	Manipur	152.00	126.61	35.84
24	Sikkim	2.56	1.41	3.24
25	Tripura	271.83	163.00	-
26	Andaman and Nicobar Islands	10.98	-	-
27	Chandigarh	30.50	-	-
28	Dadra and Nagar Haveli Daman & Diu	14.00	-	38.64
29	Delhi	-	-	-
30	Puducherry	3.71	50.00	150.00

Details of funds released State/UT-wise under the Scheme of Post-Matric Scholarship for OBCs,EBCs & DNTs Students

				(Rs. in lakh)
Sl. No.	State/UTs	2022-23	2023-24	2024-25
		Fund released	Fund released	Fund released
1	Andhra Pradesh	6324.25	13378.00	-
2	Bihar	-	-	9425.00
3	Chhattisgarh	-	-	-
4	Goa	172.06	27.31	130.00
5	Gujarat	11048.25	12748.16	5282.00
6	Haryana	1842.65	1042.82	-
7	Himachal Pradesh	1057.15	1100.71	112.00
8	Jammu & Kashmir	-	-	328.00
9	Jharkhand	-	7731.00	3356.00
10	Karnataka	4506.64	15392.12	7372.00
11	Kerala	3600.00	-	2554.00
12	Madhya Pradesh	12519.48	-	10487.00
13	Maharashtra	6921.12	-	-
14	Odisha	3340.80	2506.08	2147.00
15	Punjab	-	-	755.00
16	Rajasthan	2757.95	-	7049.00
17	Tamil Nadu	8297.13	13500.00	11937.00
18	Telangana	-	2318.13	-
19	Uttar Pradesh	21000.00	21000.00	16037.00
20	Uttarakhand	1499.28	2281.48	401.00
21	West Bengal	9782.85	-	1726.00
22	Andaman & Nicobar Island	-	-	-
23	Dadra & Nagar Havali Daman & Diu	94.55	65.70	59.00
24	Chandigarh	81.43	-	-
25	Delhi	270.00	98.77	148.00
26	Puducherry	106.50	170.32	-
27	Assam	-	-	6411.00
28	Manipur	1044.73	1572.00	2610.00
29	Sikkim	930.23	-	376.00
30	Tripura	3364.23	3872.56	498.00

Details of funds released State/UT-wise under the Scheme of Construction of Hostels for OBC Boys and Girls

(Rs. In Lakh)				
Sl. No.	State/UTs	2022-23	2023-24	2024-25
		Amount released	Amount released	Amount released
1	Andhra Pradesh	-	-	-
2	Bihar	-	-	-
3	Chhattisgarh	-	-	-
4	Goa	-	-	-
5	Gujarat	-	-	-
6	Haryana	-	-	-
7	Himachal Pradesh	-	-	-
8	Jammu & Kashmir	-	-	-
9	Jharkhand	-	-	-
10	Karnataka	-	-	303.75
11	Kerala	-	-	-
12	Madhya Pradesh	75.35	-	-
13	Maharashtra	-	-	-
14	Odisha	356.54	-	-
15	Punjab	-	-	-
16	Rajasthan	-	-	-
17	Tamil Nadu	-	525.00	129.50
18	Telangana	-	-	-
19	Uttar Pradesh	-	-	9.36
20	Uttarakhand	-	-	-
21	West Bengal	-	-	-
22	Andaman & Nicobar	-	-	-
23	Dadra & Nagar Haveli Daman & Diu	-	-	-
24	Chandigarh	-	-	-
25	Delhi	-	-	-
26	Puducherry	-	-	-
27	Assam	-	-	-
28	Manipur	567.00	25.00	198.50
29	Sikkim	-	50.00	233.50
30	Tripura	-	-	157.50
31	Central University	881.10	830.7	2150.00

This Annexure referred to in part (d) and (e) of Lok Sabha Unstarred Question No. 5172 to be answered on 24.03.2026 regarding "Underutilisation of Schemes for Persons with Disabilities"

Pre-Matric Scholarships Scheme for SCs & Others

(Rs. in Lakh)

Sl No.	State/UT	FY 2022-23		FY 2023-24		FY 2024-25	
		Central share Released	Number of Beneficiaries	Central share Released	Number of Beneficiaries	Central share Released	Number of Beneficiaries
1	Andhra Pradesh	-	-	5,614	2,21,219	3	116
2	Assam	-	-	-	14	70	2233
3	Bihar	1426.9716	132127	1,576	1,46,660	335	31087
4	Chandigarh	45.64	1304	38	1,097	31	874
5	Chhattisgarh	-	-	888	41,271	504	21123
6	Daman & Diu	0.49	14	-	8	-	11
7	Delhi	10.518	501	16	761	19	903
8	Goa	0.126	6	-	-	-	8
9	Gujarat	1643.2161	77116	5,759	2,73,157	4282	201106
10	Haryana	-	-	-	-	-	-
11	Himachal Pradesh	-	-	770	24,536	285	9052
12	Jammu & Kashmir	-	-	54	2,584	82	3923
13	Jharkhand	-	-	-	-	1430	68230
14	Karnataka	4202.499	200119	4,921	2,35,562	5831	278285
15	Kerala	891.0048	42003	256	11,999	1821	85996
16	Madhya Pradesh	-	-	-	-	8100	368813
17	Maharashtra	-	-	-	-	11	535
18	Meghalaya	-	-	-	-	0.03	1
19	Manipur	-	-	26	676	30	731
20	Odisha	645.708	29047	708	31,486	1820	80835
21	Puducherry	-	-	15	704	14	674
22	Punjab	1950.438	92604	2,165	1,03,357	878	41793
23	Rajasthan	-	-	2,823	1,35,092	866	41298
24	Sikkim	-	-	-	8	0.12	4
25	Tamil Nadu	2212.224	104324	7,056	3,35,642	10945	521124
26	Telangana	-	-	-	-	-	-
27	Tripura	129.528	4075	67	2,105	193	6096
28	Uttar Pradesh	6010.7103	373692	7,966	3,82,766	6280	299751
29	Uttarakhand	-	-	312	9,940	312	9916
30	West Bengal	1624.056	77336	3,636	1,68,896	1948	91465
	Total	20793.13	1134268	44665	529556	46092	2165983

Post-Matric Scholarships Scheme for SC Students

(Rs. in Lakh)

Sl No.	State/UT	FY 2022-23		FY 2023-24		FY 2024-25	
		Central share Released	Number of Beneficiaries	Central share Released	Number of Beneficiaries	Central share Released	Number of Beneficiaries
1	Andhra Pradesh	37259.00	238915	20049.99	195269	60570.74	303298
2	Assam	920.00	11140	1390.34	8426	873.79	12073
3	Bihar	3754.00	136340	2129.34	68975	2396.99	73615
4	Chandigarh	242.00	876	59.25	287	269.82	1253
5	Chhattisgarh	4501.00	96267	3613.57	79237	3995.79	87675
6	Daman & Diu	20.00	98	-	-	-	-
7	Delhi	1367.00	7531	997.34	3,160	2219.08	4692
8	Goa	0.31	1	4.31	34	8.12	58
9	Gujarat	22026.00	113531	38423.12	179116	39993.13	157584
10	Haryana	13158.00	87913	12058.49	70464	9489.27	55444
11	Himachal Pradesh	1760.00	21502	2240.61	23959	3563.90	33149
12	Jammu & Kashmir	543.00	10097	468.21	7370	409.04	6567
13	Jharkhand	1818.00	33922	3139.39	44610	4503.80	57784
14	Karnataka	34200.00	458548	42108.48	403965	42289.53	404008
15	Kerala	5682.00	42521	11917.31	155319	16069.98	147531
16	Madhya Pradesh	33505.00	445319	36680.48	346289	48673.64	636303
17	Maharashtra	35942.00	148573	165298.17	749317	92991.51	362808
18	Manipur	734.00	8988	193.94	2125	676.03	7938
19	Meghalaya	-	-	-	-	10.13	25
20	Odisha	33833.00	299369	12744.10	143861	18151.44	191873
21	Puducherry	361.00	3904	285.47	2564	319.89	2694
22	Punjab	6281.00	40708	28486.98	199508	41041.53	294284
23	Rajasthan	24138.00	303252	14713.18	151922	18058.53	229002
24	Sikkim	76.00	448	52.29	216	43.87	172
25	Tamil Nadu	72625.00	543772	71369.94	643761	103209.26	934793
26	Telangana	-	-	-	-	-	-
27	Tripura	3892.00	22278	4093.43	16858	5161.10	19849
28	Uttar Pradesh	92600.00	1269634	67483.28	949934	36602.08	644827
29	Uttarakhand	1259.00	27735	1293.69	23804	1968.87	26216
30	West Bengal	6336.00	273953	6248.09	268228	2662.90	108693
	Total	438832.00	4647135	547542.00	4738578	556223.74	4804208
